

IN THE COURT OF _____

AT _____

I.A. No. _____ of 20__

IN

O.S. No. _____ of 20__

Between

Petitioner/Plaintiff

AND

Respondent/ Defendant

Petition filed under Order 17, Rule 1 r/w Sec 151 CPC for adjournment of hearing

For the reasons stated in the accompanying affidavit it is prayed that this Hon'ble Court may be pleased to adjourn the above matter for _____days in the interest of Justice, and pass such other order or orders as this Hon'ble Court may deem fit and proper in the circumstances of the case.

Place:

Counsel for Petitioner

Date